

(f) All Ceasefire Violations are taken up with the concerned authorities of Pakistan at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Director Generals of Military Operations. In the bilateral talks held on 27th May, 2014 during the visit of the Prime Minister of Pakistan to India, our Prime Minister emphasized the importance of maintaining peace and tranquility at the borders and upholding the sanctity of the Line of Control (LoC).

Aid for families of soldiers killed on duty

3568. SHRI PRAMOD TIWARI: Will the Minister of DEFENCE be pleased to state:

- (a) the number of Defence personnel killed during the last three years in and outside the country;
- (b) the details of personnel killed during the last three years, Battalion-wise; and
- (c) what measures are in place to support the family of the soldiers killed?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) and (b) The number of Defence personnel killed during the last three years in and outside the country are as under:

Year	Army		Navy		Air Force	
	In	Outside	In	Outside	In	Outside
2011	75	1	15	0	3	0
2012	79	5	22	0	10	0
2013	63	8	52	1	6	0

Battalion system is not followed in all the Services.

(c) Compensation is given to the next-of-kins (NoKs) of the martyred soldiers in each individual case as per extant rules. NoKs are entitled to several benefits including liberalised family pension, death-cum-retirement gratuity, payment from Group Insurance Fund, *ex-gratia* lump sum compensation.

Agreements on transfer of defence technologies

3569. SHRI AVINASH PANDE: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has, or is planning to enter into any agreements with other countries for the transfer of defence technologies; and
- (b) if so, the details thereof?